

To meet the high demand for exploration, Central Mine Planning & Design Institute Limited (CMPDIL) had invited national and global tenders for carrying out exploration/drilling in coal blocks, involving 7.28 lakh metres of drilling. Out of 18 blocks, the work in respect of 11 coal blocks has been awarded to three private parties, based on the lowest bids.

(c) While conferring Navratna Status to CIL, Government has asked CIL to get listed within three years.

(d) Allowing some proportion of the shares to be held by the public is expected to increase liquidity as also to enhance the valuation for the shareholders of CIL. Besides, corporate governance would be strengthened, which would also ensure greater accountability as well as efficiency gains.

CNG Distribution Centres

*135. DR. PRABHA THAKUR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of CNG distribution centres for vehicles, opened in different States during the last one year;

(b) in how many cities of Rajasthan such centres have been opened; and

(c) if the answer to part (b) above be in the negative, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): (a) The number of CNG distribution centres opened in different States during the last one year are as under:-

Sl.No.	Name of State	No. of CNG stations opened during the last one year
1	Gujarat	18
2	Delhi	10
3	Maharashtra	13
4	Andhra Pradesh	02
5	U.P.	08
6	Haryana	02
7	M.P.	01

(b) Presently, City Gas Distribution has not started in any city of Rajasthan.

(c) Development of City Gas Distribution (CGD) network in a particular city/town/area depends, inter alia, on proximity to natural gas trunk pipeline network, availability of natural gas and economic viability of the CGD project. City gas distribution has not started till now in Rajasthan largely because of the relatively limited natural gas trunk pipeline network in the State. However,

GAIL has commissioned Vijaipur-Kota pipeline in January 2007. In order to promote investment from public as well as private sectors for city/local natural gas distribution networks throughout the country, the Government of India has enacted 'The Petroleum and Natural Gas Regulatory Board (PNGRB) Act, 2006'. As regards Rajasthan, PNGRB has finalized the selection of the entity for setting up the City Gas Distribution (CGD) Project in Kota.

Investigation into Satyam fraud

*136. SHRI VARINDER SINGH BAJWA:

SHRI RAJEEV CHANDRASEKHAR:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the present status of investigations into the Satyam Computer Services Ltd. fraud;
- (b) the exact amount of money diverted abroad by the main accused and how that is proposed to be retrieved and ploughed back into the original company's assets;
- (c) whether Government has got any clues about similar frauds in other big corporate houses in the country; and
- (d) if so, the details thereof and the action proposed in each case?

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHEED): (a) The report of investigation into the affairs of Satyam ordered by the Central Government under section 235 of the Companies Act, 1956 has been received from the Serious Fraud Investigation Office (SFIO). The Central Bureau of Investigation (CBI) has also conducted its investigation as to the criminal liability arising from the events relating to Satyam, and further investigations are in progress, including in regard to diversion of funds, misappropriation and siphoning of monies from the company. Action under law is now being taken to prosecute those found involved on the basis of these investigations, alongwith appropriate action by various other regulatory bodies/agencies.

- (b) This aspect is under investigation at present.
- (c) Satyam scam is an aberration and the events are specific to the Company in question. No other scam of this nature has come to notice since then.
- (d) Does not arise.

Kisan Sewa Kendras

*137. SHRI KAMAL AKHTAR:

SHRI NAND KISHOR YADAV:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the Kisan Sewa Kendras (KSKs) set up across the country, till date, State-wise;
- (b) the details of the KSKs set up in rural and urban areas, State-wise and area-wise;
- (c) the details of the KSKs set up in Uttar Pradesh, till date, district-wise;
- (d) whether some of the KSKs have been set up in urban areas while the project was exclusively for rural areas; and